

### **ABSTRACT**

Industries - Constitution of a special Investment Promotion Task Force under the Chairmanship of Chief Secretary to attract investors - Orders - Issued.

## **Industries (MIB.1) Department**

G.O. (Ms) No.123

Dated 29.04.2020 சார்வரி – சித்திரை 16 திருவள்ளுவர் ஆண்டு 2051

## ORDER:

The Economic upheavals and supply constraints caused by COVID-19 has prompted many countries to rethink their existing supply chains which are excessively dependent on some countries. Reports indicate that countries like USA, South Korea, Japan, Taiwan and Singapore are likely to diversify by establishing supply chains originating in India. Tamil Nadu which is already a favoured investment destination is well placed to attract these investments and needs to take pro-active steps to attract them.

2. Accordingly, the Government constitute a special Investment Promotion Task Force for attracting investments under the Chairmanship of Chief Secretary with the following as the members:

1)	Additional Chief Secretary, Finance Department.
2)	Principal Secretary, Industries Department.
3)	Principal Secretary, Micro Small and Medium Enterprises Department.
4)	Managing Director and Chief Executive Officer, Guidance Tamil Nadu.
5)	Commissioner of Commercial Taxes.
6)	Two Nominees from among Japan External Trade Organisation (JETRO), Korea Trade Investment Promotion Agency (KOTRA), Korean Chamber of Commerce and Taiwan External Trade Development Council (TAITRA)
7)	Two Nominees from among Indo American Chamber of Commerce, US-India Strategic Partnership Forum (USISPF) and US-India Business Council (USIBC)
8)	One nominee from Enterprise Singapore
9)	One representative of Japanese Industrial Parks
10)	One representative of Japanese companies in Tamil Nadu.
11)	One representative of Korean Companies in Tamil Nadu

	Tamil Nadu
12)	One representative of U.S. Companies in Tamil Nadu.
12)	One representative of Taiwanese Company in Tamil Nadu
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- 3. The Principal Secretary to Government, Industries Department is authorised to nominate representatives in respect of Serial Nos. 6 to 13 above.
- 4. The Terms of Reference of the above Committee are as follows:
  - 1) To identify sectors in which Tamil Nadu can attract investment due to relocation from other countries post COVID.
  - 2) To formulate Special Incentive Package and facilitations which need to be provided to attract these investments.
  - 3) To identify key infrastructure projects including dedicated Industrial Townships that needs to be undertaken or expedited to attract investments.
  - 4) To identify measures to fastrack clearances to promote these investments.
  - 5) To recommend outreach activities and brand building to position Tamil Nadu as an attractive investment destination.
  - 6) Any other related measures.

The Committee shall submit its first report within one month and final report within two months of its constitution.

## (BY ORDER OF THE GOVERNOR)

# N.MURUGANANDAM, PRINCIPAL SECRETARY TO GOVERNMENT.

To

The Chief Secretary to Government, Chennai – 9. All Members of the Committee.

#### Copy to:

The Chief Minister's Office, Chennai – 9.

The Finance (Industries) Department, Chennai – 9.

Industries (MIA/MID/MIE/MIF/MIG/GIM/OP.II) Department, Chennai – 9.

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SECTION OFFICER.